

Shri Arjun Mandal & Ors.

1/25.7.96

Shri M.L.Paswan, Registrar I/c

Md. Nukimuddin Shaikh, Junior counsel to Shri Abdul Hakim, counsel for the applicant is present. Defects have not been removed. List on 13.8.96 for removing the defects.

SKS

*DR*  
( M.L.Paswan )  
Registrar I/c

2/20.8.96.

Defects has not been removed.  
put-up on 2.9.96 for removal of defects.

*DR*  
DR

3/2.9.96

None for the Applicant.  
Defects has not been removed.  
put-up on 26/9/96 for removal of defects.

*DR*  
DR

4/19.11.96

Counsel for the applicant : Shri A. Hakim.

As requested by the counsel for the applicant, list on 27.11.1996 for directions.

SKJ

*VM*  
(V.N. Mehrotra)  
Vice-Chairman

OA 571/96

5

27.11.96

CM

Counsel for the applicant.. Mr. Makumuddin

Learned counsel for the applicant states that the applicant has been given necessary relief and he does not press this application and the application be permitted to be withdrawn. The O.A. is dismissed as withdrawn as prayed for by the applicant.



(K.D. Saha)  
Member (A)



(V.N. Mehrotra)  
Vice-Chairman